# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

## Review Application No. 15 of 2004

(in OA No. 307 of 1999)

Jabalpur, this the 12th day of March, 2004

Union of India, through

- 1. General Manager, Central Railway Mumbai, CST (Maharasthra) New, General Manager, West Central Railway Jabalpur.
- 2. Divisional Railway Manager Central Railway Bhopal (MP) Now, Divisional Railway Manager West Central Railway Bhopal.

APPLICANTS

### **VERSUS**

Radheshyam Rathore, S/o Late Shri Rajmal Rathore resident of Railway Quarter No. RB-III, 444/A New Yard Itarsi.

RESPONDENTS

## ORDER(in circulation)

#### By M.P. Singh, Vice Chairman :-

This review application has been filed to review the order passed by the Tribunal on 20.1.2004 in OA No. 307/99.

2. In the present RA, no clerical error or glaring mistake has been pointed out by the applicant. It is the settled legal position that the review proceedings are to be strictly confined to ambit and scope of Order 47 Rule 1 of CPC. In exercise of the jurisdiction under order 47 Rule 1 CPC it is not permissible for an erroneous decision to be reheard and corrected. A review petition, it must be remembered has a limited purpose and cannot be allowed to be an appeal in disquise (See-Parision Devi Vs. Sumitri Devi and others, JT 1997(8) SC 480).

3. In view of the foregoing, we do not find any merit in this RA, which is accordingly rejected at the circulation stage itself.

(G/Shanthappa)
Judicial Member

(M.P. Singh) Vice Chairman

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